

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.04.2020 (MONDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

**For Admission (Fresh Cases - Urgent Mentioning)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 476 of 2020	Vasundhra Gupta Managing Director, Aesthetic Stone Arts India Pvt. Ltd. Vs. Sanwar Mal Tiwari Sole Proprietor Rajasthan Steel Corporation & Anr.	Jasmeet Singh	
<b>2.</b>	Comp. App. (AT) No. 77 of 2020	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr.	Ajay Bhargava	

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**